submitted two proposals for financial assistance from the National Renewal Fund;

(b) if so, the details thereof;

(c) whether any decision has been taken on these proposals; and

(d) if not, by when the decision will be taken and communicated to the Gujarat Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVER A): (a) and (b) Yes, Sir. Two proposals from the Government of Gujarat have been received for assistance from the National Renewal Fund for restructuring of the Gujarat State Textile Corporation Ltd. and Area Regeneration Scheme for closed textile mills, under liquidation. The amount of assistance sought from the National Renewal Fund for the above two proposals is Rs. 96.83 - crores and Rs. 168.37 crores, respectively.

(c) and (d) Assistance from National Renewal Fund is restricted to Central Public Sector Enterprises.

Complaints regarding touts at New Delhi Railway Station

2542. SHRI S. MUTHU MANI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently received any complaints from the Passengers who arrived in New Delhi Railway Station starting that some touts alongwith railway Police personnel forcefully have taken away money from them;

(b) whether it is a fact that false cases against the passengers are made by the said touts in connivance with the Railway Police personnel after taking money forcefully from the passengers; and

(c) if so, what action has been initiated by Government in this regard;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) to (c) Yes, Sir. A complaint was received from Shri K. Gangadharan of Kerala 'alleging that some police personnel has robbed him of Rs. 25,000/- at New Delhi Railway Station on 13.10.95. As the matter related to

Delhi Railway Police, it was referred to Deputy Commissioner of Police/Crime & Railways, Delhi Police for enquiry and necessary action. In a subsequent complaint, the complainant has alleged that the New Delhi Railway Police had implicated him in a false case and he had remained in jail from 20.10.95 to 11.11.95. The subsequent complaint has also been referred to Delhi Police authorities for necessary action.

Refund of Money for Development works by Gram Panchayats

2543. SHRI RATNA BAHADUR RAI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Darjeeling Gorkha Hill Council has refunded the money released by the Centre meant for the development works by Gram Panchayats;

(b) if so, what is the amount of money so refunded; and

(c) what is the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS BABURAO MUTTEMWAR) : (a) and (b) Darjeeling Gorkha Hill Council has refunded Rs. 200.00 lakhs released as Central share for the implementation of Employment Assurance Scheme in the district.

(c) On the request of the, Government of West Bengal, Rs. 200.00 lakhs has been released to the State Government of implementating the Employment Assurance Scheme through District Magistrate, Darjeeling.